

mittee except two, who expressed different views, agreed to these proposals. The final views of the Staff Side are awaited. No agreement has been entered into by the Government with the staff Side of the National Council (Joint Consultative Machinery) to pay the instalments of Dearness Allowance becoming due for consideration from time to time in cash.

Release of foreign exchange for promotion of Tourism

3112. SHRI K. A. RAJAN: Will the Minister of FINANCE be pleased to state:

(a) what are the details of the total foreign exchange released for the promotion of tourism and total foreign exchange earned from tourism during the last three years and projection for the year 1981-82; and

(b) what is the percentage of foreign exchange on tourism to the total foreign exchange earnings of the country for the same period?

THE MINISTER OF FINANCE (SHEI PRANAB MUKHERJEE): (a) and (b). The information is being collected and will be laid on the Table of the House.

(c)

(Rupees in Lakh)

Items	1976-77	1977-78	1978-79	1979-80	1980-81 (Provisional)	April- Dec. 81 (Provisional)
Woollen Carpets rugs and druggest including Namdah	6641.27	8196.37	9936.84	13538.28	14524.91	13126.42
Artmetal- wares	2650.66	3709.66	5167.06	6389.69	5322.15	5228.77

(d) and (e). The present export incentives such as Cash Compensatory

Support, Duty Drawback and Import Replenishment are as under:

Brass Artware :

(a) Drawback Rs. 10 per kg.

(b) CCS 10%

(c) Import Replenishment in the shape of 4% for Raw-materials used in production.

Recession in cottage brass ware industry in Moradabad and hand knotted carpet industry of Bhadohi and Mirzapur

3113. SHRI ASHFAQ HUSSAIN: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that cottage brass ware industry in Moradabad and hand-knotted carpet industry of Bhadohi and Mirzapur are passing through recession;

(b) if so, reasons for the present recession and the action Government have taken to help these cottage industries;

(c) the export figures of these industries for the last five years;

(d) whether Government propose to give some additional export incentives to boost these industries; and

(e) details of the present export incentives to these industries?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b). Provisional figures of exports of Woollen Carpets, Rugs, Druggets and Artmetal-wares for a period April-December, 1981 do not indicate any recession.

Woollen Handknotted

Carpets :

(a) CCS 5-20% depending upon fob value of exports.

(d) Replenishment 10 % in the shape of Raw-materials used for production.

(c) Import of Raw-Wool Duty Free.

These incentives are reviewed from time to time.

Development of Tiruchirapalli Airport for Boeing Service

3114. SHRI S. A. DORAI SEBASTIAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have received representations from the public as well as from the Chamber of Commerce & Industry to convert the Tiruchirapalli Airport and develop the infrastructure to facilitate Boeing Services;

(b) whether in view of the rapid development in tourism both by foreigners and domestic, Government have already surveyed the need for introducing Boeing Services; and

(c) if so, when the work would be taken up?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) and (c). Indian Airlines have already started Boeing 737 services twice a week between Tiruchirapalli and Colombo. Indian Airlines have plans to start Boeing 737 services on the route Madras-Tiruchirapalli-Trivandrum effective from summer 1982 schedule.

It is proposed to extend the Terminal Building in three phases. An estimate of Rs. 13.03 lakhs has been sanctioned for the first phase of extension to provide additional area in the concourse a new departure holding area and some additional area for booking and baggage handling in the domestic side only.

Due to several financial constraints no provision has been made for development of runway in the Sixth Plan.

Manufacture of Soaps by Hindustan Lever Ltd. and reduction in its Foreign Share Holdings

3115. SHRIMATI GEETA MUKHERJEE: Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No. 193 on 28th August, 1981 regarding manufacture of soaps by Hindustan Lever Ltd. and reduction in its foreign share holdings and state:

(a) whether any soaps have been manufactured by Hindustan Lever Ltd. during 1979 and 1980, if so, the details of the column/columns where the production of soaps has been shown in the statement laid on the Table of the House, if not the reasons therefor;

(b) whether soaps still constitute the bulk of the production and turnover of the company;

(c) whether the bulk of the production of soaps is manufactured out of traditional oils and not minor oils where the company has claimed use of sophisticated technology; and

(d) whether Government now propose to implement the directions of the Reserve Bank of India to the company for reducing its foreign equity shareholding in a minimum of 40 per cent without any further delay?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):

(a) In the analysis of turnover indicated in reply to the earlier question under reference, the value of soap production has been distributed by